

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 370
TO BE ANSWERED ON 05/02/2019

ENCROACHMENTS ON LAND UNDER ICAR INSTITUTES

370. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether keeping in view of encroachments, the Government has demarcated the boundaries of properties including lands of institutes under ICAR across the country;
- (b) if so, the details thereof and the action taken or to be taken by the Government in this regard;
- (c) whether the Government has prepared any roadmap to stop, vacate and ensure zero tolerance towards encroachments on properties including lands of institutes under ICAR;
- (d) whether the Government is planning to digitalize the details of properties including lands of institutes under ICAR throughout the country;
- (e) if so, the action plan chalked out in this regard; and
- (f) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The boundary of the properties of Research Institutes and their centres under Indian Council of Agricultural Research across the country have been properly demarcated and the land resources under their possession are protected by boundary wall/proper fencing. There are 14 locations in various ICAR institutes where some encroachments have been reported which are old cases and these matters have been taken up by DARE/ICAR with local bodies/respective state Governments/court of law.

(c) to (f): DARE/ICAR has zero tolerance towards encroachments on properties including lands of institutes under ICAR. Towards this end, the details of the land of all the institutes under ICAR throughout the country had already been digitalized and uploaded on Government Land Information System (GLIS) <http://ncog.gov.in>. Besides, a book “Land Resources of ICAR” has also been published by the Council.
